

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH ; NEW DELHI.
RA No. 167/97 in RA 100/97
in DA 1383/96.

New Delhi this the 22th day of July, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri K.C. Pant a/o
Shri Somon Darjee, retired
News Editor, N.S.D. Dte. General of
All India Radio, 526-B-Sector-III,
New Delhi, now residing Kinnar House, Khalini,
Shimla.

...Applicant

Vs.

Union of India, through

1. Secretary to the Govt. of India,
Ministry of Information & Broadcasting,
Shastri Bhavan, New Delhi.
2. Controller of Accounts
(Ministry of Information & Broadcasting),
H-Block, Connaught Circus, New Delhi.

.... Respondents

O R D E R (BY CIRCULATION)

Having regard to the provisions of Rule 17(4) of the
CAT(Procedure) Rules, 1987 read with Section 22(3)(f) of the
Administrative Tribunals Act., 1985, this Review Application No.
167/97 to review the order dated 12.5.97 passed in RA 100/97 in
DA 1383/96 is not maintainable and is rejected.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)